GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:1661 ANSWERED ON:07.03.2011 NGOS LISTED UNDER DDRS Deo Shri Kalikesh Narayan Singh

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of beneficiaries enlisted under the `The National Handicapped Finance and Development Corporation (HNFDC)`; and the amount utilized under this scheme from 2005-10; and
- (b) the details of the NGOs listed under the Deendayal Disable Rehabilitation Scheme (DDRS), the funds sanctioned to them in 2005-10 and the amounts utilized, as reflected in the utilization certificates?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT(SHRI D. NAPOLEON)

- (a) National Handicapped Finance & Development Corporation (NHFDC) has released Rs.138.91 Crore to the State Channelizing Agencies (SCAs) of NHFDC for further disbursement to 27076 Persons with Disabilities (PwDs) in different States from financial year 2005-06 to 2009-10.
- (b) Details of number of NGOs listed under DDRS and the funds sanctioned to them during 2005-10 are at Annexure. The grant-in-aid is released to the NGOs listed under DDRS only on obtaining the utilization certificates that have become due in respect of previous grants.